

Improvement of National Highway No. 44

3399. SHRI SUDARSHAN DAS : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any plan for improvement of the condition of the National Highway No. 44 running from Jowai in Meghalaya to Agartala in Tripura by widening and strengthening of the road as per National Highway specification ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) The road has already been developed to single lane National Highway specification (3.75 metres carriageway) at a cost of about Rs. 25 crores. Further development of the road involving strengthening of pavement, construction of permanent bridges, culverts, protective walls and widening of road formation is in progress.

Meeting of National Land Use and Waste Land Development Council

3400. SHRI SUBHASH YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether during the course of the meeting of the National Land Use and Waste Land Development Council which was held in New Delhi in early February, 1986 have felt the need to set-up the machinery within the State Government's which have the authority to regulate the land use ;

(b) if so, the time by which such a machinery is likely to be set-up in the States ; and

(c) whether the instructions in this regard have been issued to all the State Governments and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) and (c) The States and Union Territories were requested in 1974 to set up

State Land Use Boards for the purpose of determining and monitoring the appropriate land use in an integrated fashion. The National Land Use and Wastelands Development Council, in its meeting on the 6th February, 1986, decided that the Land Use Boards at the State level should be revitalised, and wherever they do not exist, they must be created. The decision of the Council has been communicated to the States/Union Territories.

Setting up of Nuclear Power Plants in States

3401. SHRI K. KUNJAMBU : Will the PRIME MINISTER be pleased to state :

(a) the percentage of nuclear power of the total power generation in the country ; and

(b) whether there is any plan to increase the percentage of atomic power generation in the Seventh Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) The present installed nuclear power generation capacity is 1230 MW, which is about 3% of the total power generation in the country.

(b) It is proposed to add 470 MW to this installed capacity during the Seventh Plan.

Employment of IAS Officers in Public Sector Undertakings after retirement

3402. SHRI RAMASHRAY PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) the number of IAS officers working as on 31st December, 1985 in public sector undertakings after their retirement and the reasons therefor ;

(b) whether Government have a scheme to give incentive to the retired IAS officers by employing them in some of the offices which are controlled either by State Government or Union Government ; and

(c) if so, the details thereof ?